## 5. Accommodation Provided by Scheduled Commercial Banks to Commercial Sector in the form of Bank Credit and Investments in Shares/Debentures/Bonds/Commercial Paper etc.

(₹ Billion)

| Item | 2012-2013 |  |  | 2011-2012 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Outstanding as on |  | Variation$(2)-(1)$ | Outstanding as on |  | Variation$(5)-(4)$ |
|  | 2012 |  |  | 2011 |  |  |
|  | Mar. 23 | May 18 |  | Mar. 25 | May 20 |  |
|  | 1 | 2 | 3 | 4 | 5 | 6 |
| 1. Bank Credit | 46,118.5 | 46,480.8 | 362.3 | 39,420.8 | 39,580.1 | 159.3 |
|  |  |  | (0.8) |  |  | (0.4) |
| A. Food Credit | 813.0 | 1,052.1 | 239.1 | 642.8 | 665.6 | 22.7 |
| B. Non-food Credit | $45,305.5$ | 45,428.7 | 123.2 | 38,778.0 | 38,914.5 | $\begin{array}{r} 136.5 \\ (0.4) \end{array}$ |
|  |  |  | (0.3) |  |  |  |
| 2. Investments | 1,721.8 | 1,849.1 | 127.3 | 1,476.0 | 1,375.6 | -100.4 |
| A. Commercial Paper | 196.0 | 233.6 | 37.6 | 123.1 | 109.8 | -13.3 |
| B. Shares Issued by $(\mathrm{a}+\mathrm{b})$ | 373.1 | 383.9 | 10.8 | 413.2 | 383.1 | -30.1 |
| (a) Public Sector Undertakings | 72.0 | 75.9 | 3.9 | 89.6 | 81.3 | -8.4 |
| (b) Private Corporate Sector | 301.1 | 308.0 | 6.9 | 323.5 | 301.8 | -21.7 |
| C. Bonds/Debentures Issued by ( $\mathrm{a}+\mathrm{b}$ ) | 1,152.7 | 1,231.6 | 78.9 | 939.8 | 882.7 | -57.1 |
| (a) Public Sector Undertakings | 412.1 | 424.5 | 12.3 | 279.5 | 240.8 | -38.7 |
| (b) Private Corporate Sector | 740.5 | 807.2 | 66.6 | 660.3 | 641.9 | -18.4 |
| 3. Total (1B+2) | 47,027.3 | 47,277.8 |  | 40,254.0 | 40,290.1 |  |
|  |  |  | $(0.5)$ |  |  | $(0.1)$ |
| Memo Items: |  |  |  |  |  |  |
| Investments in |  |  |  |  |  |  |
| A. Instruments Issued by Mutual Funds | 251.4 | 461.3 | 209.9 | 476.0 | 1,062.7 | 586.6 |
| B. Instruments Issued by Public Financial Institutions | 382.5 | 381.9 | -0.6 | 313.0 | 285.5 | -27.5 |
| C. Bonds/Debentures Issued by Others | 349.3 | 396.1 | 46.8 | 456.1 | 396.4 | -59.7 |

[^0]2. Figures in brackets are percentage variations.


[^0]:    Note: 1. Data on investments are based on Statutory Section 42(2) Returns.

